

22.	Statement No.VIII	Two Hundred Fifty Eighth, 2022 [Placed in Library. See No. L. T. 1650/18/24]
23.	Statement No.VII	Two Hundred Fifty Ninth, 2023 [Placed in Library. See No. L. T. 1651/18/24]
24.	Statement No.V	Two Hundred Sixtieth, 2023 [Placed in Library. See No. L. T. 1652/18/24]
25.	Statement No.IV	Two Hundred Sixty Second, 2023 [Placed in Library. See No. L. T. 1653/18/24]
26.	Statement No.III	Two Hundred Sixty Third, 2024 [Placed in Library. See No. L. T. 1654/18/24]
27.	Statement No.I	Two Hundred Sixty Fifth, 2024 [Placed in Library. See No. L. T. 1655/18/24]

Reports and Accounts (2023-24) of BEL, Bengaluru; NIMAS, Dirang, Arunachal Pradesh; HMI, Darjeeling and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH):
Sir, I lay on the Table:—

I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of the Bharat Electronics Limited (BEL), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 789/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Mountaineering & Adventure Sports (NIMAS), Dirang, Arunachal Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1137/18/24]

(ii) (a) Annual Report and Accounts of the Himalayan Mountaineering Institute (HMI), Darjeeling, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1138/18/24]

I. Notification of the Ministry of Housing and Urban Affairs

II. Reports and accounts (2023-24) of various Corporations, Companies Commission and Organisation and related papers

III. MoU between GoI and HUDCO, New Delhi for the year 2024-25

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. G.S.R. 609(E) ., dated the 8th October, 2024, notifying the pre-determined rates of premium chargeable for different uses/locations for the year 2022-23, as mentioned therein, framed under Rule 2 (i) of the Delhi Development Authority (Disposal of Developed Nazul Land) Rules, 1981.

[Placed in Library. See No. L. T. 1094/18/24]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of the Maharashtra Metro Rail Corporation Limited, Nagpur, Maharashtra for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1103/18/24]

(ii) (a) Sixty-fourth Annual Report and Account of the NBCC (INDIA) LTD., New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.